

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

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**Subject: Nomination of Judicial Officers for Two Days sensitization Training Programme on "Provisions of arrest, remand and bail with special reference to the provisions of BNSS" on 20-21 July and 27-28 July, 2024 at J&K Judicial Academy at Srinagar and Jammu.**

## ORDER

No: 79505/2024/RG/GS Dated: 19-07-2024

The Judicial Officers as per Annexure "A" and "B" including Trainee Civil Judges (Jr. Division) Batch 2024 of Kashmir and Jammu Province are hereby nominated for participating in the training programme on the topic "**Provisions of arrest, remand and bail with special reference to the provisions of BNSS**" scheduled to be held on 20-21 July 2024 at Srinagar and 27-28 July, 2024 at Jammu (J&K Judicial Academy).

The nominated officers shall report at J&K Judicial Academy by 09:30 AM sharp on 20-21 July, 2024 at Srinagar and 08:30 AM sharp at Janipur, Jammu on 27-28 July, 2024.

**By Order.**

  
19/7/24.

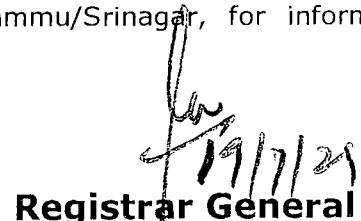
**(Shahzad Azeem)  
Registrar General**

No: 25557-95/RG/GS

Dated: 19-7-2024.

**Copy of the above forwarded to the:-**

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... For kind information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Jammu.  
.....for information and with the request to inform all the nominated officers, accordingly.
5. Pr. District and Sessions Judges of Jammu/Kashmir, Province and Pr. District and Sessions Judges of UT of Ladakh  
.....for information and with the request to inform all the nominated Members, accordingly
6. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court
7. Nominated officers.
8. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
9. Order File.

  
19/7/24  
**Registrar General**

## Annexure-A

Two days Sensitization Programme for Chief Judicial Magistrate and Judicial Magistrates on "Provision of arrest, remand and bail with special reference to the provisions of BNSS"

at J&K Judicial Academy, Mominabad, Srinagar

on 20.07.2024 & 21.07.2024

### I. Officers of Kashmir Province (via Physical Mode)

S. No	Name of the Officer	Designation
1.	Abdul Qayoom Mir	CJM, Kulgam
2.	Manzoor Ahmad Zargar	CJM, Bandipora
3.	Raja Mohd Tasleem	CJM, Srinagar
4.	Mansoor Ahmad Lone	CJM, Pulwama
5.	Faizan UI Haq Iqbal	CJM, Anantnag
6.	Noor Mohammad Mir	CJM, Budgam
7.	Rafia Hassan	CJM, Shopian
8.	Aadil Mushtaq	CJM, Sopore
9.	Fayaz Qureshi	CJM, Ganderbal
10.	Iqbal Ahmad Akhoun	CJM, Special Mobile Magistrate, Baramulla
11.	Iqbal Rafiq Vakil	Munsiff, Handwara
12.	Touseef Ahmad Magray	Munsiff, Pampore
13.	Zahoor Ahmad Ganaie	Munsiff, Baramulla
14.	Lubna Sultan	Munsiff/Addl. Special Mobile Magistrate PanthaChowk, Srinagar
15.	Fida Hussain Nayak	Munsiff / Addl. Special Mobile Magistrate, Pahalgam
16.	Shafeeq Ahmed Malik	1 <sup>st</sup> Addl. Munsiff, Srinagar
17.	Brij Raj Singh	Munsiff, Shopian
18.	Moneer Ahmad	3 <sup>rd</sup> Addl. Munsiff, Srinagar
19.	Faizan I Nazar	Munsiff, Tangdhar
20.	Majid Farooq Mir	Munsiff, Pulwama
21.	Muhammac. Ishtiyag Alam Baba	Munsiff, Anantnag

22.	Javid Ahmad Parray	District Mobile Magistrate Traffic, Sopore
23.	Babar Hussain	Munsiff, Shangus
24.	Easar-Ul- Nabi	Munsiff, Kangan
25.	Masarat Jabeen	Munsiff, Magam
26.	Shabir Ahmad Malik	Addl. Special Mobile Magistrate, Kralpora
27.	Altaf Ahmad Mir	Munsiff, Kupwara
28.	Anjeet Singh	Munsiff, Qazigund
29.	Shahber Ayaz	Addl. Special Mobile Magistrate Awantipora
30.	Danishta Shafi	Munsiff, Dooru
31.	Fakhar -un-Nisa	Munsiff, Charar-e-Sharief
32.	Ahtzaz Ahmad	2 <sup>nd</sup> Addl. Munsiff, Srinagar
33.	Muneer Ahmad Bhat	Munsiff/Addl. Special Mobile Magistrate, Kulgam
34.	Farah Bashir	Munsiff, Budgam
35.	Uzma Amin	Munsiff, Chadoora
36.	Raja Arshad Hamid	Addl. Spl. Mobile Magistrate Traffic, Srinagar
37.	Mainaaz Qadir	Munsiff/Addl. Special Mobile Magistrate, Ganderbal
38.	Andan Manzoor	Sub-Registrar, Srinagar
39.	Mudasir Bashir	Munsiff, D.H Pora

**II. Officers of Ladakh Province (via Virtual Mode)**

S.No	Name of the Officer	Designation
1.	Tsewang Phuntsog	CJM, Leh
2.	Fariqa Nazir	CJM, Kargil
3.	Chemit Yurgyal	Munsiff, Nobra
4.	Imran Haneef Khan	Munsiff/Addl. Special Mobile Magistrate, Drass

**III. All Trainee Civil Judge (Jr. Division) Batch 2024 of Kashmir Division (via Physical or Virtual Mode)**

## **Annexure-B**

Two days Sensitization Programme for Chief Judicial Magistrate and Judicial Magistrates on “Provision of arrest, remand and bail with special reference to the provisions of BNSS”

**at J&K Judicial Academy, Janipur, Jammu**

on 27.07.2024 & 28.07.2024

### **I. Officers of Jammu Province (via Physical Mode)**

<b>S. No.</b>	<b>Name of the Officer</b>	<b>Designation</b>
1.	Mahmud Anwar Al Nasir	CJM, Kishtwar
2.	Archana Charak	CJM, Reasi
3.	Yahya Firdous	CJM, Doda
4.	Manoj Parihar	CJM, Udhampur
5.	Bashir Ahmad Munshi	CJM, Ramban
6.	Manjeet Rai	CJM, Rajouri
7.	Anjum Ara	CJM, Jammu
8.	Madan Lal	CJM, Poonch
9.	Swati Gupta	CJM, Kathua
10.	Preet Simran Kour	CJM, Samba
11.	Madhu	Munsiff, Majalta
12.	Jeewan Kumar	Munsiff, Basohli
13.	Arti Devi	Munsiff, Reasi
14.	Jyoti Bhagat	Munsiff, Billawar
15.	Girja Shavan	Munsiff, Akhnoor
16.	Tabraiz Ahmed	Munsiff, Addl. M.M Surankote
17.	Junaid Imtiaz Mir	Munsiff, Bhaderwah
18.	Rajni Bhagat	Munsiff, Mahanpur
19.	Sandeep Singh Sen	Munsiff, R.S Pura
20.	Shafiq Ahmad	Addl. Mobile Magistrate Traffic, Jammu
21.	Rimpi Rani	Munsiff, Hiranagar
22.	Ch. Ghulam Murtaza	Munsiff, Mahore
23.	Sidhant Vaid	Munsiff, Ramban
24.	Amandeep Kour	Forest Magistrate, 1 <sup>st</sup> Additional Munsiff, Jammu

25.	Shama Sharma	2 <sup>nd</sup> Addl. Munsiff, Jammu
26.	Priyanka Mahajan	Munsiff, Addl. Special Mobile Magistrate, Reasi
27.	Maleeka Sharma	Munsiff, Udampur
28.	Ananta Raina	Munsiff, Addl, Special Mobile Magistrate, Saamba
29.	Meera Bangotra	3 <sup>rd</sup> Addl. Munsiff, Jammu
30.	Assma Choudhary	Munsiff, Bishnah
31.	Urvashi Raina	Addl. Munsiff, Samba
32.	Sushasni Vasisatha	Munsiff, Sunderbani
33.	Tarun Mahajan	Munsiff, Jammu
34.	Rashi Verma	Munsiff, Addl. Special Mobile Magistrate, R.S. Pura
35.	Shilpa Dogra	Munsiff Addl. Spl. Mobile Magistrate , Ramban
36.	Himani Parihar	Munsiff, Samba
37.	Cheeena Sumbria	Munsiff, Kathua
38.	Lakshay Badyal	Munsiff, Katra
39.	Vishal Bharti	Munsiff, District Judicial Magistrate,(T), Udampur
40.	Rekha Sharma	Munsiff, Chenani

**T. All Trainee Civil Judge (Jr. Division)Batch 2024 of Jammu Division (via Physical or Virtual Mode)**